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Title: Motion regarding 14th and 15th reports of Committee on Private Members' Bills And Resolutions.

HON. DEPUTY-SPEAKER: Now, we will take up Private Members' Business.

Now, we shall take up Item No.10.

SHRI KAMAKHYA PRASAD TASA (JORHAT): With your permission, I beg to move:

"That this House do agree with the Fourteenth and Fifteenth Reports of the Committee on Private Members' Bills and Resolutions presented to the House on the 12<sup>th</sup> August and 2<sup>nd</sup> December, 2015, respectively."

HON. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Fourteenth and Fifteenth Reports of the Committee on Private Members' Bills and Resolutions presented to the House on the 12<sup>th</sup> August and 2<sup>nd</sup> December, 2015, respectively."

*The motion was adopted.*

HON. DEPUTY-SPEAKER: Item Nos.11, 12 and 13 – Shri Kalikesh Narayan Singh Deo – not present.

**15.31 hours**

**PRIVATE MEMBERS' BILLS -Introduced**